

(b) on how many lines work has started and on how many lines work will be started in the near future?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) and (b). A Statement is laid on the Table of the House [Placed in Library See No LT-8786/74].

Restoration of link between Brindavan Express and G. T. Express

4911. SHRI B. V. NAIK: Will the Minister of RAILWAYS be pleased to state:

(a) why the previous link between Brindavan Express from Bangalore to Madras and Grand Trunk Express from Madras to New Delhi has been disconnected since the last few months; and

(b) whether this link will be re-established for the convenience of the passengers from Bangalore to New Delhi?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) The connection between 40 Up Brindavan Express and 15 Dn Madras-New Delhi G.T./A.C. Express at Madras was missed due to change in the timings of latter train on account of operational reasons from 26-5-74.

(b) Restoration of this connection between 40 Up Brindavan Express and 15 Dn Madras-New Delhi G.T./A.C. Express is being re-examined and action will be taken as found feasible.

Production and import of sodium tripoly phosphate and its demand

4912 SHRI B. V. NAIK: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the total production of sodium tripoly phosphate in the country today;

(b) the total demand for the above product; and

(c) the total import of the above product during the last one year?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH): (a) and (b). Against an estimated demand of 19,000 tonnes during 1974 production during January-November 1974 was 12,596 tonnes.

(c) Information is being collected and will be laid on the Table of the House.

Returns of donations to political parties

4913. SHRI B. V. NAIK: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Companies making donations to political parties file any return with the Chief Election Commissioner; and

(b) if not, to whom do they submit such return?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. SAROJINI MAHISHI): (a) and (b). Under section 293A of the Companies Act, 1956, contributions by companies to political parties or for political purposes are prohibited. Therefore the question of any return being filed by the Companies on this account does not arise.

Running of Passenger cum Goods Trains on D.B.K. line

4914. SHRI K. PRADHANI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have any proposal to run passenger-cum-goods